

COMPOUNDED ASAFOETIDA (GRADING AND MARKING) RULES, 1984

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COMPOUNDED ASAFOETIDA (GRADING AND MARKING) RULES, 1984

In exercise of the powers conferred by Sec 3 of the Agricultural Produce (Grading and Marking) Act, 1937 the Central Government hereby makes the following rules:

1. Short title, application and commencement :-

- (1) These rules may be called the Compounded Asafoetida Grading and Marking Rules, 1984.
- (2) They shall apply to compounded asafoetida produced in India.
- (3) They shall come into force from the date of their publication in the official Gazette.

2. Definitions :-

In these rules, unless the context otherwise requires :

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
- (2) "Schedule" means a Schedule appended to these rules.
- (3) "Authorised packer" means a person or a body of persons who have been issued a Certificate of Authorisation under rule 3 of the General Grading and Marking Rules, 1937, in relation to

compounded asafoetida.

3. Grade designation :-

The grade designation to indicate the quality of the compounded asafoetida shall be as set out in column 1 of Schedule I.

4. Definition of quality :-

The quality of the compounded asafoetida shall be as set out in columns 2 to 6 of Schedule I against each grade designation.

5. Grade designation mark :-

(1) The grade designation mark shall consist of a label supplied by the Agricultural Marketing Adviser specifying the grade designation and bearing the design consisting of an outline map of India with the word "AGMARK" and the Figure of the rising sun with the words "Produce of India" and resembling the mark as set out in Schedule II.

(2) The grade designation mark to be used on plastic container or tin container shall consist of a paste-on label or lid specifying the commodity and grade designation.

(3) The grade designation mark to be used on B-t will Jute bags shall consist of a rectangular tie-on label specifying the commodity and grade designation.

6. Method of packing :-

(1) Compounded asafoetida shall be packed in sound, clean, dry plastic container or lacquered tin container or B-t will jute bags with polythene lining or polythene bag or any other container as may be approved by the Agricultural Marketing Adviser from time to time. The net weight of the compounded asafoetida packed in a container shall be 5 gms, 10 gms, 15 gms, 20 gms, 25 gms, 50 gms, 100 gms, 200 gms, 500 gms and 1 kg. and thereafter in multiples of 1 Kg.

(2) The container shall be securely closed and sealed in such a manner as may be approved by the Agricultural Marketing Adviser,

(3) Each package shall contain compounded asafoetida of the same grade designation.

7. Method of marking :-

(1) The grade designation mark shall be securely affixed to each

container in a manner approved by the Agricultural Marketing Adviser.

(2) In addition to the grade designation, every container bearing a paste-on label, tie-on label or lid printed with grade designation mark shall be clearly and indelibly marked with following particulars, namely :

(a) name of the commodity,

(b) serial number of lot,

(c) month of packing,

(d) place of packing,

(e) name of the packer,

(f) net weight, and

(g) any other particular as may be specified by the Agricultural Marketing Adviser.

(3) Any other particular as may be specified as indicated on each container.

(4) Every container shall also indicate the approximate composition of edible starch or edible cereal flour used in compounding.

(5) An authorised packer may, after obtaining the prior approval of, and in a manner approved by the Agricultural Marketing Adviser, mark his private trade mark on a container provided that the private trade mark does not represent quality or grade of compounded asafoetida different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

SCHEDULE 1

SCHEDULE -I

(See rule 3 and rule 4) Grade designations and definition of quality of compounded asafoetida (Bandhani Hing) Grade designations \ \ Definition of quality \ \ \ \ Special requirements \ \ General requirements \ Total ash in- 'Alcoholic \ Moisture \ \ per cent \ soluble extract per cent \ \ by weight \ in dilute with 90 \ by weight \ \ (maximum) \ HCL by per cent \ (maximum) \ \ \ weight of alcohol \ \ \ \ (maximum) \ (maximum) \ 1 \ 2 \ 3 \ 4 \ 5 \ 6 Extra \ 6.0 \ 1.00 10.0 \ 12.0 \ Compounded Asafoetida Special \ \ \ (Bandhani Hing) shall: Special \ 8.0 \ 1.25 8.0 \ 12.0 \ (1) be made by blending one \ \ \ \ or more varieties of \ \ \ \ asafoetida (Irani or path-Standard \ 10.00 \ 1.50 3.0 \ 12.0 \ ani hing or both) and \ \ \ \ \ \ \ \ \ \
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\ gum arabic with edible \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ starches or edible cereal \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ flour; \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ (2) be free from 'colophony \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ resin, 'galbanum resin, \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ *ammonicacum resin, \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ *any other foreign resin \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ coaltar dyes and mineral \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ pigments and any other \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ foreign matter; \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ (3) be free from insect and \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ fungus attack, rodent \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ contamination and \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ foreign odour. *Indian Standard methods of test for asafoetida published in IS:7807 1975, as amended from time to time shall be followed for testing.

SCHEDULE 2
SCHEDULE II

(See rule 5) Desipi of the grade designation mark ◻